

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.142 – IA 364 of 2023
In
CP(IB) 66 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Anil Ltd

.....Applicant

.....Respondent

Order delivered on ..18/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shamik Bhatt i/b Singh &Co.
For the Respondent : Mr. Navin Pahwa, Senior Advocate

ORDER

IA 364 of 2023

Interim relief, if any, to be continued till the next date of hearing.

List on 12.06.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**